

SHRI MADHU LIMAYE: We are passing demands relating to all the Ministries

Clause 2, 3 and the Schedule were added to the Bill.

SHRI K. LAKKAPPA: Sir, you should give specific...

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. SPEAKER: Don't assume my powers also. I am in a better position. I must say that there are many points which do not concern the Finance Ministry; they also concern the other Ministries. We will see and set some procedure for future. There is nothing of a sort of a dispute. Why should you be worried about it?

SHRI YESHWANTRAO CHAVAN: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

Now, the questions is:

19 0½ hrs.

RE HALF-AN-HOUR DISCUSSION

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1974-75 be taken into consideration."

MR. SPEAKER: What about Half-an-hour Discussion? Mr. Shenoy do you want that this should be taken up now?

The motion was adopted.

SHRI P. R. SHENOY (Udipi): No objection if it is taken up tomorrow

We shall now take up the Bill clause by clause.

MR. SPEAKER: This will be taken up to morrow if we find time. Otherwise, this will be taken up on a subsequent date.

The question is:

19.01 hrs.

"That Clauses 2, 3 and the Schedule stand part of the Bill."

The motion was adopted.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 30, 1974/Vaisakha 10, 1896 (Saka)